## HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. <u>628</u>/L.G. /2015 B.F.-1/2015 Bilaspur dated the Qo, August, 2015

In the absence of the undersigned, <u>from 23.08.2015 to 30.08.2015</u>, Smt. Rajni Dube, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur shall look after the work of Registrar General, in addition to her own duties.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(ARVIND SINGH CHANDEL) REGISTRAR GENERAL

Endt. No. <u>629</u>/L.G. /2015 B.F.-1/2015 Bilaspur dated the *20,* August, 2015

## Copy forwarded to: -

- Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice P.Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 11. Smt. Rajni Dube, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information and compliance.
- 12. Registrar (I & E) and I/c S & A Cell/ Judicial, High Court of Chhattisgarh, Bilaspur for information.
- 13. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 14. Central Project Co-ordinator, E-Court Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.

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- 16. Additional Registrar (Judicial/ Administration/ D.E. & E/ S & A Cell/ M), High Court of Chhattisgarh, Bilaspur for information.
- 17. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- 18. Officer-On-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 19. Deputy Registrar (Copying & Writ/Criminal/Civil/D.E./Works & Protocol/ Vigilance and I & E/ O/o R.G. & Estt., High Court of Chhattisgarh, Bilaspur for information.
- 20. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 21. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 22. Section Officer/ In-Charge, Accounts/ Assistant (Leave/Gz.)/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ N.I.C./ Pension/ Cashier/District Establishment/ Establishment/ Library/ Protocol/ Cause List/ Paper Book/ Record Room (Admn.)/ Receipt & Despatch/ Stationary/ ILR/ Supreme Court/ Works/ Copying/ Writ/Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(ARVIND SINGH CHANDEL) REGISTRAR GENERAL